

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 129
(IB)-297(PB)/2018

IN THE MATTER OF:

Col. Sanjeev Dalal (Retd.)

..... Petitioners/Applicant

v.

M/s. International Recreation and Amusement Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)

Order delivered on 20.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the FCS:

Mr. Mohd. Nazim Khan, Adv.

ORDER

List on 25.02.2019.

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Sdl—

(S.K MOHAPATRA)
MEMBER (TECHNICAL)

Sdl—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

20.02.2019
Ritu Sharma